

भारत मरकारGOVERNMENT OF INDIA रेल मत्रालय MINISTRY OF RAILWAYS (रेलवे बोर्ड) (RAILWAY BOARD)

No. 2024/E(O)-II/1/7

New Delhi, dated 27/02/2025

10.

The Registrar General(s),

The Supreme Court of India, Delhi- 110001,

High Court of Allahabad, Allahabad- 211001

High Court of Andhra Pradesh, Nelapadu, Amaravati- 522237.

High Court of Chhattisgarh, Balaspur- 495220.

High Court of Delhi, New Delhi-110001.

High Court of Calcutta, Kolkata-700001.

High Court of Bombay, Fort. Mumbai- 400001,

High Court of Gauhati, Uzan Bazar. Guwahati-781001,

High Court of Gujarat. Sola, Ahmedabad-380060.

High Court of Jammu & Kashmir, Srinagar-190009.

High Court of Himachal Pradesh, Shimla-171001.

High Court of Jharkhand. Ranchi- 834002.

High Court of Karnataka, Bangalore-560001.

High Court of Kerala, Cochin- 682031.

High Court of Madhya Pradesh, Jabalpur- 482001,

High Court of Madras, Chennai-600108.

High Court of Orissa, Cuttack- 753002,

High Court of Patna, Patna- 800001.

High Court of Panjab & Haryana, Chandigarh-160001

High Court of Rajasthan, Jodhpur- 342001.

High Court of Sikkim, Sungava, Gangtok-737101,

High Court of Uttaranchal, Nainital- 263002.

High Court of Telangana, Hyderabad- 500066,

High Court of Tripura, Agartala-799010.

High Court of Manipur, Imphal-795002.

High Court of Meghalaya, Shillong-793001.

- II. The Secretary, M/o Law & Justice, Shastri Bhawan, New Delhi, &
- III. Chairman, Railway Claims Tribunal (RCT) 13/15, Mall Road, PB/Delhi-110054.

Sub: Filling up of the post of Vice-Chairman (Judicial) in Railway Claims Tribunal (RCT).

Sir.

Please find enclosed a copy of advertisement to fill up two posts of Vice-Chairman (Judicial) one each at Mumbai and Secunderabad in Railway Claims Tribunal (RCT) and wide publicity may be given among eligible candidates to facilitate early and optimum number of applications.

2. It is requested that applications in the prescribed format along with requisite documents of willing

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Judicial Officers who would be suitable for being considered for appointment to the above post may please be sent by 01/04/2025 to the undersigned.

Encl.-As above

(Amit Kumar Tripathi) Under Secretary/SM Railway Board e-Mail ID:- akt.tripathi@gov.in Ph. No.-011/47845587

Copy to:

 Registrar, Railway Claims Tribunal (RCT) 13/15, Mall Road, PB/Delhi-110054 (with request to upload this on homepage of RCT and to circulate the Vacancy Notice among all the Benches of RCT).

RAJASTHAN HIGH COURT, JODHPUR

No./RSJ/Estt.A(ii)/02/2004/ \574

Date: 18/3/2025

Copy forwarded to following for information and necessary action:-

1. Hon'ble sitting Judges of RHC, Jodhpur through their P.S.

 Registrar (Admn.), RHCB, Jaipur with the request to circulate it amongst all the Hon'ble Judges sitting at RHCB, Jaipur through their P.S.

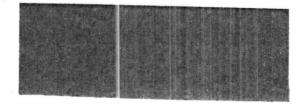
3. Hon'ble Judges who have retired in March , 2023 and

thereafter.

4. All the Judicial Officers of District Judge cadre who are going to retire on or before 31.03.2026.

5. Computer Cell, RHC, Jodhpur to upload it on website of Rajasthan High Court and E-mail to retired Hon'ble Judges.

Registrar (Admn.)



F.No. 2024/E(O)-H/1/7

भारत सरकारGOVERNMENT OF INDIA रेल मंत्रालय MINISTRY OF RAILWAYS (रलवे बोर्ड) (RAILWAY BOARD)

Dated, 27/02/2025

Vacancy Circular

Subject: - Selection for the post of Vice Chairman (Judicial) in Railway Claims Tribunal-reg.

- Tribunal:-The Railway Claims Tribunal (RCT) is a Statutory authority established under Railway Claims Tribunal Act, 1987, to hear various cases/appeals under the Railway Claims Tribunal Act, 1987. Headquarter issituated at Delhi and its 23 regional Benches are situated at 21 locations – one each at Chandigarh, Allahabad, Lucknow, Gorakhpur, Kolkata, Bhubaneswar, Patna, Ranchi, Secunderabad, Bhopal, Nagpur, Bangalore, Chennai, Ernakulam, Amravati, Ahmedabad, Jaipur, Varanasi, Guwahati and two each at Delhi & Mumbai.
- Vacancy:- Applications are being invited for 02 posts of Vice-Chairman (Judicial) in RCT.
 A Vice Chairman (Judicial), upon selection, may be posted at Mumbai or Secunderabad.

Note: However, the locations of vacancies are tentative and may change depending upon administrative requirements.

Qualification:-The qualifications, eligibility, salary and other terms and conditions of the
appointment of a candidates will be governed by the provisions of the Tribunal (Conditions
of Service) Rules,2021/Tribunals Reforms Act, 2021, and the applicants are advised to go
through the same before applying for the vacancies.

It may be noted that the eligibility conditions including qualifications would be reckoned on the closing date of vacancy notice.

- 4. Procedure for selection: -The Search-Cum-Section Committee constituted under the Tribunal Reforms Act. 2021, for recommending names for appointment to the said post shall scrutinize the applications with respect to suitability of applications for the post by giving due weightage to qualification and experience of candidates and shortlist candidates for conducting personal interaction. The final selection will be done on the basis of overall evaluation of candidates done by the Committee based on the qualification, experience and personal interaction.
- 5. Application Procedure:-Applications of eligible and willing officers are requested through proper channel (wherever applicable) and are accompanied with (i) bio-data in the pro-forma at Annexure-I (ii) Certificate to be furnished by the employer/head of office/ forwarding authority as in Annexure-II (iii) clear photocopies of the up-to-date CR/APAR dossier of the officer containing CR/APARs of at least last five years duly attested by a Group A officer (iv) cadre clearance (v) integrity certificate/clearance from vigilance and disciplinary angle as in Annexure-III (vi) statement giving details of major or minor penalties, if any, imposed on

Shri Amit Kumar Tripathi Under Secretary/Service Matters (SM) Railway Board, Room No. 211 (A), Rail Bhawan, New Delhi-110001

- No TA/DA will be admissible to the candidates to be called for interview interaction. The
 candidates are required to make own arrangements.
- 7. Advertisement and Prescribed application form can be downloaded from Ministry's website www.indiangailways.gov.in/rndwayboard /Railway Claims Tribunal's website https://www.indiangailways.gov.in/rndwayboard /Railway Claims Tribunal's
- Any application received after due date as well as without necessary Annexure(s)/incomplete
 application as mentioned above for whatsoever reason will not be entertained and no
 communications will be entertained in this regard.

Encl: As above.

(Amit Kumar Tripathi) Under Secretary/SM Railway Board

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